

POST OFFER PUBLIC ANNOUNCEMENT

for the attention of the Shareholders of

MAYUR UNIQUOTERS LIMITED

Registered Office: Jaipur-Sikar Road, Village- Jaitpura, Tehsil – Chomu, Jaipur- 303 704.

The details subsequent to the Offer made vide Public Announcement dated **24 January 2006 ("PA")**, pursuant to the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereof, by **MR. SURESH KUMAR PODDAR and MAYUR LEATHER PRODUCTS LIMITED** (the "**Acquirers**") to acquire up to 10,00,000 fully paid up equity /voting share capital representing 20.00% of the equity/ voting share capital of **Mayur Uniquoters Limited** at consolidated offer price of Rs. 41.88 per fully paid equity share of Rs. 10/- each (The total consideration would comprise of the offer price of Rs. 18.85 (Price determined in terms of Regulation 20) per fully paid-up equity shares and interest @ 15% p.a. of Rs. 23.03 per fully paid-up shares on offer price for the delay in making the payment consideration from the October 23, 1997 till April 12, 2006 payable in cash (the "**Offer**") are as under:

- 1 Name of the Target Company : MAYUR UNIQUOTERS LIMITED
- 2 Name of Acquirer(s), including PACs : MR. SURESH KUMAR PODDAR and MAYUR LEATHER PRODUCTS LIMITED (ACQUIRERS) along with OTHER ACQUIRER GROUP (PAC) i.e Mr. Manav Poddar, Mrs. Kiran Poddar, S K Poddar & Sons - HUF, Mrs. Dolly Poddar, Mr. Gyan Poddar, Ms. Manju Poddar, Ms. Meena Poddar, Mr. Rajendra Kumar Poddar, Mrs. Jagjit Poddar, Mrs. Amita Poddar, Mrs. Sunanda Gupta and Mr. Anand Upadhayaya
- 3 Name of Manager to the Offer : CHARTERED CAPITAL & INVESTMENT LIMITED
- 4 Name of the Registrar to the Offer, if any : BEETAL FINANCIAL & COMPUTER SERVICES P LTD
- 5 Offer Details
 - a. Date of opening of the Offer : Wednesday, May 10, 2006
 - b. Date of closure of the Offer : Monday, May 29, 2006
- 6 Details of the acquisition

Sr.No.	Item	Proposed in the Offer Document		Actual	
1	Offer Price	Rs.41.88		Rs.41.88	
2	Share holding of Acquirer (No. & %) before Share Purchase Agreement(SPA)/ MOU	3266380		3266380	
		65.33%		65.33%	
3	Shares acquired through SPA/MOU (No. & %)	Nil		Nil	
		0.00%		0.00%	
4	Shares acquired in the Open Offer	1000000		409579	
		20.00%		8.19%	
5	Size of the Open Offer (No of shares multiplied by Offer Price per share)	Rs.4,18,80,000.00		Rs.1,71,53,168.52	
6	Shares acquired after Public Announcement but before 7 working days prior to closure date, if any (No. & %)				
	6.1 Price of the shares acquired	Not Applicable		Not Applicable	
	6.2 No of shares acquired	Not Applicable		Not Applicable	
	6.3 % of shares acquired	Not Applicable		Not Applicable	
7	Post-Offer share holding of Acquirers (No. & %) (2+3+4+6)	4266380		3675959	
		85.33%		73.52%	
8	Pre & Post-Offer share holding of Public (No. & %), (other than acquirer)	Pre Offer	Post Offer	Pre Offer	Post Offer
		1733620	733620	1733620	1324041
		34.67%	14.67%	34.67%	26.48%

- 7 Status of escrow account, whether released or not : Not Released
- 8 Payment of interest, if any, to the shareholders along with details thereof : Offer price shown above are inclusive of interest @15% p.a. of Rs. 23.03 per fully paid-up shares on offer price for the delay in making the payment consideration from the October 23, 1997 till April 12, 2006
- 9 Status of investor complaints received, if any : No Investor complaints have been received
- 10 The Acquirers Mr. Suresh Kumar Poddar & Mayur Leather Products Limited accept full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer as laid down in the SEBI (SAST) Regulations, 1997.
- 11 This Public Announcement would also be available on the SEBI website at <http://www.sebi.gov.in>
- 12 The payments to all the shareholders who validly tendered their shares in the Offer were dispatched on June 12, 2006
- 13 **This Public Announcement is being issued on behalf of the Acquirer, MR. SURESH KUMAR PODDAR, residing at G-21, Janpath, Kishan Nagar, Shyam Nagar Extension, Jaipur - 302019. and MAYUR LEATHER PRODUCTS LIMITED (Acquirers) having Registered Office: G 60-62 & 67-69, Jaitpura Industrial Estate, Jaitpura-303704 Jaipur, by the Manager to the Offer, M/s Chartered Capital & Investment Limited.**

MANAGER TO THE OFFER	REGISTRAR TO THE OFFER
 CHARTERED CAPITAL & INVESTMENT LIMITED Contact Person: Mr. Deepak Singhvi 301, Camy House, Cawasji Hormusji Street, Marine Lines, Mumbai - 400 002 Tel Nos.: 022-2200 4271 Fax No.: 022-2200 4273 Email: mumbai@chartercapital.net	BEETAL FINANCIAL & COMPUTER SERVICES (P) LTD. Contact Person : Mr. Punit Mittal Beetal House, 3rd floor, Behind Local Shopping Centre Near Dada Harsukhdas Mandi, New Delhi - 110062 Tel Nos. : 011 - 29961280-81-82-83 Fax No : 011-29961284 Email : beetal_99@sify.com

Place : MUMBAI

Dated : June 12, 2006